

**Central Administrative Tribunal  
Ernakulam Bench  
CP(C)/180/00019/2019  
in OA 931/2018**

Friday, the 12<sup>th</sup> day of April, 2019

**CORAM**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Manikandan.M.,  
S/o.Kotha,  
Multi Tasking Staff,  
Micro, Small and Medium Enterprises Development Institute,  
Kanjani Road, Ayyanthole P.O., Thrissur – 680 003.  
Residing at Manikandalayam, Kizhayoor Post,  
Pattambi, Palakkad District – 679 303. ...Petitioner  
(By Advocate: Mr.T.C.Govindaswamy)

Versus

Sri.Ram Mohan Mishra,  
Development Commissioner,  
Micro, Small and Medium Enterprises,  
Nirman Bhavan, 7<sup>th</sup> Floor, Maulana Azad Road,  
New Delhi – 110 011. ...Respondent  
(By Advocate: Mr.Thomas Mathew Nellimoottil, Sr.PCGC)

The CP(C) having been taken up on 12<sup>th</sup> April, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (Oral)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Today an affidavit has been filed by the respondents enclosing a copy of the order issued by the respondents complying with the directions of this Tribunal (Annexure R-5). The CP(C) is closed. Notices shall stand discharged.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

SV

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**List of Annexures**

Annexure P1 - Photocopy of the order in O.A.No.180/931/2018 dated 15.11.2018 rendered by this Hon'ble Tribunal.

Annexure P2 - Photocopy of the communication dated 23<sup>rd</sup> January 2019 addressed to the respondent.

CP - Annexure R1 - Photocopy of the letter No.C.18018/15/2018-E dated 11.1.2019.

CP - Annexure R2 - Photocopy of the letter received from the counsel dated 26.12.2018 along with the certified copy of the order of this Hon'ble Tribunal in the O.A.

CP - Annexure R3 - Photocopy of the letter dated 3.4.2019.

CP - Annexure R4 - Photocopy of the letter No.A.20029/1/09-E dated 6.7.2017.

CP - Annexure R5 - Photocopy of the letter No.C.18018/15/2018-E dated 5.4.2019.

CP - Annexure R6 - Photocopy of the postal receipt in proof of sending of CP Annexure R5 rejecting the representations of the petitioner.

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